

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2577  
ANSWERED ON:04.12.2007  
CORPORAL PUNISHMENT IN SCHOOLS  
Murmu Shri Hemlal;Nayak Shri Ananta

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the cases of corporal punishment meted out to the school students are on the increase;
- (b) if so, the number of injury and death cases due to corporal punishment and physical torture in schools, registered during each of the last three years and in the current year, State-wise; and
- (c) the steps taken/proposed to be taken to check corporal punishment and physical torture of students by the school teachers in the Government and private schools?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (c) Sporadic instances of corporal punishment in schools have been reported in the media in the recent past. Education is a concurrent subject and school education primarily comes under the purview of the State Governments. Details of injury/death in schools due to physical punishment is not centrally maintained in this Ministry. Corporal punishment has been strictly prohibited in schools run by Kendriya Vidyalaya Sangathan, Navodaya Vidyalaya Samiti and Central Tibetan School Administration, which are under the Ministry of Human Resource Development.